

भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India

Remittance Advice

Attachment Proceeding No. 14892 and 14893 of 2025 Certificate No. 8063 of 2024

The Principal Officer / Chairman & Managing Director / CEO All Banks and Mutual Funds in India

- It may be recalled that the Recovery Officer vide the subject attachment proceedings in Recovery Certificate No. 8063 of 2024 dated 26.09.2024, had directed attachment of Bank accounts of Kamla Jain [Defaulter] PAN: AEYPJ0761M in the matter of Trading in illiquid Stock Options on BSE against the total due of Rs. 5,66,000/-(Rupees Five Lakh Sixty-Six Thousand Only) with further interest, all costs, charges and expenses, etc.
- 2. Whereas Notice of Demand dated **26.09.2024** has been served to Defaulter and Notice of Attachment of Bank Account and Mutual Funds dated **22.09.2025** has been issued to you.
- 3. And whereas, the current amount of dues/liabity to be recovered from the Defaulter by SEBI as on date are amounting to **Rs. 6,31,000/-** (Rupees Six Lakh Thirty-One Thousand Only).
- 4. Accordingly, you are hereby directed to remit the amount to the extent of dues mentioned in para 3 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 3 above lying in the account of the Defaulter(s) with your Bank, forthwith to SEBI by way of direct credit through EFT/NEFT/RTGS to A/c No. SEBIRRDPEN8063 of ICICI Bank (IFS Code: ICICO000106) immediately and intimate these remittance details by email to poonam@sebi.gov.in, kshamac@sebi.gov.in and recoverynro@sebi.gov.in in the format given below:

1. Case Name and Recovery Certificate Number	
2. Name of Payee:	
3. Date of Payment:	
4. Amount Paid:	
5. Transaction No. :	
6. Bank Details from which payment is made:	

''हम हिन्दी में पत्राचार का स्वागत करते हैं।''

उत्तरी प्रावेशिक कार्यालय : प्लेट-बी, आठवीं मंज़िल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किववई नगर, नई दिल्ली-110023 Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998



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Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards the dues

5. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at Mumbai on this 29th day of October, 2025.

KSHAMA PRASHANT

Digitally signed by KSHAMA **PRASHANT** WAGHERKAR WAGHERKAR Date: 2025.10.29

17:10:45 +05'30' RECOVERY OFFICER

SEAL

